

National Company Law Tribunal

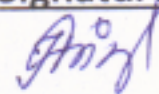
Allahabad Bench

CP NO. 94/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Hotel Longdale Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Jitendra Pratap Singh	Advocate	Respondent no ①	
2.				

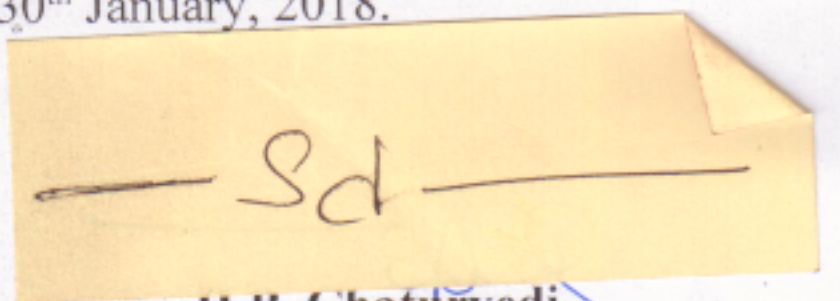
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Sh. J.P. Singh, Advocate for the respondent, informed that the application is still pending before the Hon'ble High Court. Hence, court not to proceed in this matter as outcome of the appeal pending before the Hon'ble High Court of Uttarakhand may have bearing on this present case.

In view of this, the matter is adjourned to 30th January, 2018.

Dated:22.12.2017

Typed by:
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member (Judicial)